

ITEM NO.802

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1159/2019

HDFC BANK LTD. & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

W.P.(C) No. 683/2021 (X)

FOR EX-PARTE AD-INTERIM RELIEF ON IA 71688/2021

FOR APPLICATION FOR TAKING ON RECORD ON IA 74524/2021

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 105686/2021

Date : 09-12-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Parties : Mr. Pranaya Goyal, AOR  
Mr. Gaurav Goel, AOR

Mr. Divyanshu Sahay, Adv.

: Mr. H. S. Parihar, AOR  
Mr. Raj Bahadur Yadav, AOR  
Mr. Pranav Sachdeva, AOR (Mentioned by)  
Mr. Aman Raj Gandhi, AOR  
Mr. Prashant Bhushan, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Not to be deleted from the notified date i.e.

20<sup>th</sup> January, 2026.

(SONIA BHASIN)  
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)  
ASSISTANT REGISTRAR